

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 203 of 2013

Dated : 4th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Shree Cement Ltd.

..... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Mr. Bipin Gupta for R.2 to 4

ORDER

Mr. C.K. Rai undertakes to file Vakalatnama on behalf of Respondent No.1 and Mr. Bipin Gupta undertakes to file Vakalatnama on behalf of Respondent Nos. 2 to 4 and they seek some time to file the reply. Accordingly, they are directed to file the same on or before 15.11.2013 after serving copy on the other side.

Post the matter on **05.12.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson